



There is no proper explanation for the period between the date of filing the Appeal and the date of filing the application to condone delay. However, we deem it fit to condone the delay on payment of cost.

Accordingly, the appellant is directed to pay Rs. 5,000/- as donation to **Hope Project, No. 127, Phoolwali Gali, Ground Floor, Hazarat Nizamuddin, Near AWHO Hospital, New Delhi** within two weeks.

Post the matter on 17<sup>th</sup> August, 2011 for reporting compliance. Registry is directed to number the Appeal and post for Admission on that date.

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

vs/ak